

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2307**

TO BE ANSWERED ON THE 9TH AUGUST, 2023/ SRAVANA 18, 1945 (SAKA)

INCREASED ALLOCATION OF FUNDS UNDER NDRF/SDRF

2307 # SHRI JUGALSINH LOKHANDWALA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has increased the allocation of funds under NDRF/SDRF;

(b) if so, the details thereof; and

(c) details of the procedure for allocation of funds from NDRF/SDRF?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): As per the National Disaster Management Policy, the primary responsibility for disaster management rests with the State Governments concerned. The State Governments provide financial relief to the affected people in the event notified natural disasters from the State Disaster Response Fund (SDRF), already placed at its disposal, in accordance with approved items and norms of Government of India (GOI). However, in the event of disaster of a severe nature, additional financial assistance is extended from the National Disaster Response Fund (NDRF), as per laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

Successive Finance commission (set-up under the Article 280 of the Constitution from time-to-time), determines the allocation of the State Disaster Response Fund (SDRF) of each State for each of the financial years for entire Award period. The 15th Finance Commission had adopted a new methodology for state-wise allocations which is a combination of capacity (as reflected through expenditure), risk exposure (area and population) hazard and vulnerably (risk index), instead of existing methodology of expenditure based. As against Rs. 61,220 crore recommended by the 14th Finance Commission for the Award Period (i.e. 2015-16 to 2019-2020), the 15th Finance Commission has allocated a total corpus of Rs. 1,28,122.40 crore in SDRF to all States for the Award Period (2021-22 to 2025-2026), of which Central Share is Rs. 98,080.80 crore and State Government's share is Rs. 30,041.60 crore. In addition, an amount of Rs. 32,030.60 crore has been allocated under the State Disaster Mitigation Fund (SDMF) for the Award Period of 2021-22 to 2025-2026. Similarly, a total corpus of Rs. 54,770 crore has been allocated by the 15th Finance Commission under National Disaster Response Fund (NDRF) and Rs. 13,693 crore under National Disaster Mitigation Fund (NDMF) for the Award Period (2021-22 to 2025-26).
